

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

12. C.P.(IB)-1624(MB)/2018

CORAM : PRESENT : SHRI M. K. SHRAWAT, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

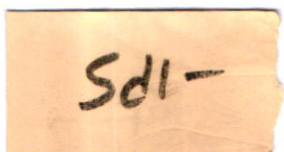
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW  
TRIBUNAL ON **27.07.2018**

NAME OF THE PARTIES: Arrhum Enterprises  
**V/s.**  
Kasata Hometech (India) Pvt. Ltd.

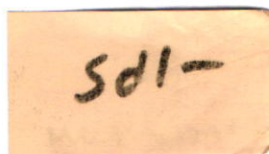
SECTION OF THE COMPANIES ACT: 9 of I&B Code, 2016.

**ORDER**

1. By the order of this Bench, the matter is adjourned to **07.08.2018**.



**V. NALLASENAPATHY**  
Member (Technical)



**M. K. SHRAWAT**  
Member (Judicial)

DATE-27.07.2018  
/NU/